

## ORISSA ACT 4 OF 2004

**\*THE ORISSA APPROPRIATION (VOTE ON ACCOUNT) ACT, 2004**

[ Received the assent of the Governor on the 11th February, 2004, first published in an Extraordinary issue of the *Orissa Gazette* dated the 26th March, 2004 (No. 426)]

AN ACT TO PROVIDE FOR THE WITHDRAWAL OF CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF A PART OF THE FINANCIAL YEAR, 2004-2005

BE it enacted by the Legislature of the State of Orissa in the Fifty-fourth Year of the Republic of India as follows:—

- |  |  |
|--|--|
| Short title.   | 1. This Act may be called the Orissa Appropriation (Vote on Account) Act, 2004.  |
| Withdrawal of Rs. 6425,70,61,000 from and out of the Consolidated Fund of the State of Orissa for the financial year, 2004-2005. | 2. From and out of the Consolidated Fund of the State of Orissa there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of six thousand four hundred twenty-five crores, seventy lakhs and sixty-one thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2004-2005 in respect of the services and purposes specified in column 2 of the Schedule. |
| Appropriation.   | 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.  |

## THE SCHEDULE

(See Sections 2 and 3)

1 No. of Vote	2 Services and purposes	3		4	
		Sums not exceeding		Total	
		Voted by the Assembly	Charged on the Consolidated Fund	Rs.	
		Rs.	Rs.	Rs.	
1.	Expenditure relating to the Home Department.	Revenue	236,50,86,000	3,19,44,000	239,70,30,000
		Capital	20,41,16,000	..	20,41,16,000
2.	Expenditure relating to the General Administration Department.	Revenue	7,98,58,000	98,18,000	8,96,76,000
		Capital	51,24,000	..	51,24,000
3.	Expenditure relating to the Revenue Department.	Revenue	311,48,38,000	2,35,000	311,50,73,000
		Capital	9,67,000	..	9,67,000
4.	Expenditure relating to the Law Department.	Revenue	15,60,38,000	..	15,60,38,000
		Capital	73,33,000	..	73,33,000
5.	Expenditure relating to the Finance Department.	Revenue	312,81,55,000	100,00,20,000	412,81,75,000
		Capital	86,36,68,000	..	86,36,68,000
6.	Expenditure relating to the Commerce Department.	Revenue	8,43,95,000	10,000	8,44,05,000
		Capital	33,33,000	..	33,33,000
7.	Expenditure relating to the Works Department.	Revenue	69,14,85,000	29,12,000	69,43,97,000
		Capital	73,57,30,000	16,67,000	73,73,97,000
8.	Expenditure relating to the Orissa Legislative Assembly.	Revenue	5,43,92,000	5,33,000	5,49,25,000
9.	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	20,24,88,000	..	20,24,88,000
		Capital	14,000	..	14,000
10.	Expenditure relating to the School and Mass Education Department.	Revenue	560,76,70,000	83,000	560,77,53,000
		Capital	16,67,00,000	..	16,67,00,000
11.	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and Backward Classes Development Department.	Revenue	109,59,09,000	..	109,59,09,000
		Capital	1,63,45,000	..	1,63,45,000
12.	Expenditure relating to the Health and Family Welfare Department.	Revenue	187,87,48,000	50,000	187,87,98,000
		Capital	36,72,83,000	..	36,72,83,000
13.	Expenditure relating to the Housing and Urban Development Department.	Revenue	133,30,61,000	16,00,000	133,46,61,000
		Capital	16,39,42,000	..	16,39,42,000
14.	Expenditure relating to the Labour and Employment Department.	Revenue	8,94,73,000	..	8,94,73,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		4 Total Rs.	
		Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.		
15.	Expenditure relating to the Sports and Youth Services Department.	Revenue	1,91,22,000	..	1,91,22,000
16.	Expenditure relating to the Planning & Co-ordination Department.	Revenue	108,06,36,000		108,06,36,000
17.	Expenditure relating to the Panchayati Raj Department.	Revenue	147,31,13,000		147,31,13,000
18.	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	24,28,000	..	24,28,000
19.	Expenditure relating to the Industries Department.	Revenue Capital	20,25,66,000 1,71,000	.. ..	20,25,66,000 1,71,000
20.	Expenditure relating to the Water Resources Department.	Revenue Capital	86,94,43,000 142,61,06,000	.. 48,54,000	86,94,43,000 143,09,60,000
21.	Expenditure relating to the Transport Department.	Revenue	4,30,52,000	83,000	4,31,35,000
22.	Expenditure relating to the Forest and Environment Department.	Revenue Capital	43,67,66,000 47,07,61,000	.. ..	43,67,66,000 47,07,61,000
23.	Expenditure relating to the Agriculture Department.	Revenue Capital	91,59,58,000 1,00,14,000	25,000 ..	91,59,83,000 1,00,14,000
24.	Expenditure relating to the Steel and Mines Department.	Revenue Capital	4,58,69,000 3,33,000	.. ..	4,58,69,000 3,33,000
25.	Expenditure relating to the Information & Public Relations Department.	Revenue	3,98,42,000	..	3,98,42,000
26.	Expenditure relating to the Excise Department.	Revenue	4,79,02,000	..	4,79,02,000
27.	Expenditure relating to the Science and Technology Department.	Revenue	1,27,93,000	..	1,27,93,000
28.	Expenditure relating to the Rural Development Department.	Revenue Capital	77,97,29,000 47,30,11,000	17,000 3,33,000	77,97,46,000 47,33,44,000
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue	3,56,17,000	78,80,000	4,34,97,000
30.	Expenditure relating to the Energy Department.	Revenue Capital	29,24,37,000 86,57,00,000	44,78,000 ..	29,69,15,000 86,57,00,000
31.	Expenditure relating to the Textile and Handloom Department.	Revenue	18,94,20,000	..	18,94,20,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		4 Total	
		Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.		
32.	Expenditure relating to the Tourism and Culture Department.	Revenue	5,32,58,000	..	5,32,58,000
		Capital	1,77,69,000	..	1,77,69,000
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	40,30,00,000	..	40,30,00,000
		Capital	35,93,000	..	35,93,000
34.	Expenditure relating to the Co-operation Department.	Revenue	15,15,29,000	..	15,15,29,000
		Capital	6,13,55,000	..	6,13,55,000
35.	Expenditure relating to the Public Enterprises Department.	Revenue	33,57,69,000	..	33,57,69,000
36.	Expenditure relating to the Women and Child Development Department.	Revenue	146,37,10,000	17,000	146,37,27,000
37.	Expenditure relating to the Information & Technology Department.	Revenue	1,47,34,000	..	1,47,34,000
38.	Expenditure relating to the Higher Education Department.	Revenue	93,18,62,000	33,000	93,18,95,000
		Capital	63,85,000	..	63,85,000
	Appropriation for Reduction or Avoidance of Debt.	Revenue	..	238,35,75,000	238,35,75,000
	Interest Payment	Revenue	..	1153,96,90,000	1153,96,90,000
	Internal Debt of the State Government.	Capital	..	655,13,67,000	655,13,67,000
	Loans and Advances from Central Government.	Capital	..	712,39,33,000	712,39,33,000
Total ..	Revenue Account	..	2972,21,51,000	1498,30,03,000	4470,51,54,000
		..	586,97,53,000	1368,21,54,000	1955,19,07,000
	Capital Account	..	586,97,53,000	1368,21,54,000	1955,19,07,000
	Grand Total	..	3559,19,04,000	2866,51,57,000	6425,70,61,000